

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:446

ANSWERED ON:25.02.2015

NAI ROSHNI SCHEME

Ajmal Maulana Badruddin;Thakur Shri Anurag Singh

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of women benefited under the scheme "Nai Roshni" for Leadership Development of Minority Women, State-wise;
- (b) the fund allocated/sanctioned for the scheme since inception, year-wise;
- (c) whether the Government is relying on Non-Governmental Organisations to implement the programme;
- (d) if so, the reasons therefor and the progress report for implementation of the scheme, NGO/agency-wise; and
- (e) the steps taken/proposed to be taken to make it more successful?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) Since inception of the scheme "Nai Roshni" - the scheme for Leadership Development of Minority Women in 2012-13, 166050 women have been trained during the years 2012-13, 2013-14 and 2014-15. The State-wise list of number of women trained is placed at Annexure I.

(b) The details of funds allocated/sanctioned since 2012-13 are as follows:

| Financial Year | Fund allocated (Rs. in Crore) | Funds released (Rs. in Crore) |
|----------------|-------------------------------|-------------------------------|
| 2012-13 | 12.80 | 10.45 |
| 2013-14 | 14.74 | 11.96 |
| 2014-15 | 14.00 | 12.52 (Till 20.02.2015) |

(c) and (d) The scheme may be implemented by Registered Societies/ Public Trusts; Universities/Institutions recognized by University Grants Commission (UGC); and Training institutes of Central and State Government/UT Administration including Panchayati Raj Training institutes etc. The agency-wise progress reports since 2012-13 are available on Ministry's website www.minorityaffairs.gov.in

(e) Ministry has taken action to develop more need based training modules on the basis of feedback received from implementing agencies. The agency namely National Institute of Public Cooperation and Child Development has been assigned the job of preparing the modules. Moreover, the Ministry has also taken action to make the procedure of application and sanction online, in order to make it more transparent.